

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 29.01.2021 AT 10:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.827 /2019 in CP No.24/241/242/HDB/2016
NAME OF THE COMPANY	Vijay Sea Foods & Exports Private Limited & (03) others
NAME OF THE PETITIONER(S)	Dandu Chandra Reddy
NAME OF THE RESPONDENT(S)	Vijay Sea Foods & Exports Private Limited & (03) others
UNDER SECTION	241/242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Petitioner appeared.

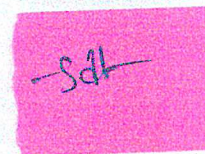
Learned counsel for the Respondent appeared.

Pleadings are completed.

Matter stands adjourned for hearing to 19.03.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL